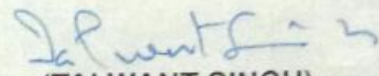


**OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs) : DELHI  
O R D E R**

In partial modification of this office order No. 2487/73861-73961/F.1(3)/Gaz/17 dated 10.11.2017, following Committee is hereby reconstituted with immediate effect :

Sl.No	Name of Committee	Name of Judicial Officer	Designation
1	<b>Committee to examine the complaints of sexual harassment against the women employees</b>	Ms. Poonam Chaudhary ASJ (Central)	Chairperson
		Ms. Kiran Bansal Spl. Judge (PC Act) (ACB) (Central)	Member
		Ms. Smita Garg, ASJ (FTC) (West)	Member
		Sh. Viplav Dabas Civil Judge (Central)	Member
2	<b>Committee for 1. Jurisdiction of Juvenile Justice Board - I &amp; II after constitution of 11 Districts. 2. Weeding out of old record of Juvenile Justice Boards.</b>	Sh. Manish Yaduvanshi ASJ (West)	Chairperson
		Dr. Saurabh Kulshreshtha, ADJ (Central)	Member
		Sh. Murari Prasad Singh ADJ (Central)	Member
		Administrative Civil Judge (Central)	Member
3	<b>Committee to look after the working of De-stress room at Tis Hazari Court Complex</b>	Sh. Devender Kumar Jangala, ASJ (West)	Chairperson
		Ms. Chetna Singh, ACMM (Central)	Member
		Administrative Civil Judge (Central)	Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.

  
**(TALWANT SINGH)**

District & Sessions Judge (HQs)

Delhi

Dated

No. 2514/78763-785 /F.1(3)/Gaz/17

14 NOV 2017

Copy forwarded for information & necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. Ms. Hemani Malhotra, PO-MACT (West) Tis Hazari Courts, Delhi.
3. The Officers Concerned.
4. The Sr.AO(J)/AO(J), Admn. Branch (I,II&III), Computer Branch, General Branch, Accounts Branch, Care Taking Branch (Central), THC, Delhi.
5. The P.S. to the undersigned.